GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 371 ANSWERED ON 02/12/2025

DEVELOPMENT OF FLOOD-HIT AREAS OF AMRITSAR

371. Shri Gurjeet Singh Aujla:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether in the recent spell of unprecedented floods and heavy rainfall across Punjab, vast rural areas have suffered largescale devastation, hundreds of houses have been destroyed, streets and internal village roads have been washed away, trees and streetlights uprooted, vital rural infrastructure severely damaged, the people of these affected regions have lost not only shelter but also livelihoods, connectivity and access to basic civic amenities;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether the Ministry has received any request to make plan of destruction caused by recent floods in Amritsar district and if so, the details thereof;
- (d) whether the Government has any proposal to announce a Special Rural Rehabilitation and Modernisation Package under schemes like Pradhan Mantri Gram SadakYojana (PMGSY), Pradhan MantriAwasYojana-Gramin (PMAY-G), and National Rural Livelihoods Mission (NRLM), to rebuild rural roads, houses, and essential infrastructure with modern and resilient facilities; and
- (e) the specific measures and financial allocations planned to ensure swift restoration and long-term climate-resilient development of these flood-hit rural communities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) to (e): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursal of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

With regard to specific measures under schemes of Ministry of Rural Development, under the Pradhan MantriAwasYojana-Gramin (PMAY-G), a target of 36,703 houses has been allocated under Special Project for flood-affected families for the State of Punjab for the Financial Year 2025–26. In the district of Amritsar, 2,997 houses have been marked by the State as flood-affected under the Special Projects. Further, a mother sanction of Rs.134.37 crore through SNA-SPARSH has also been issued to the State of Punjab.

Under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), there is a provision for providing 50 days of additional employment in a financial year, over and above the 100 days guaranteed under the scheme, to job card holders in rural areas where drought or natural calamity has been notified under relevant codes/regulations/administrative orders by the State Government. Accordingly, keeping in view the recent flood faced by the State, order has been issued by this Department for grant of 50 days of additional employment for the job card holders of all the rural areas of the State of Punjab for Financial Year 2025-26.

The Government remains committed to swift restoration and long-term resilience of flood-hit rural communities, in close coordination with the State Government.
